

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 801 of 96

Present : Hon'ble Mr. Justice R.N.Ray, Vice-Chairman

Hon'ble Mr. B.P.Singh, Administrative Member

CHITTARANJAN BASKEY

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr.P.K.Arora, counsel

Heard on : 10.1.2001

Order on : 10.1.2001

O R D E R

R.N.Ray, VC

None appears for the applicant. Mr.P.K.Arora, Id. counsel is present for the respondents. On perusal of the records it appears that none appeared for the applicant on 30.6.99, 30.9.99, 2.2.2000, 30.5.2000 and 18.9.2000 also. The application is therefore dismissed for default. No order as to costs.

Jyoti
MEMBER (A)

in

John
VICE-CHAIRMAN